

(c) As per Census 2011 there are 65,72,999 children with disabilities in the age group of 5-19 years. There is no separate data on children with severe disabilities and who are home schooled. As per Rule 7 of Rights of Persons with Disabilities Rules, 2017 the State Governments are required to designate nodal officer in the District Education Office to deal with all matters relating to admission of children with disabilities and the facilities to be provided to them in schools in accordance with the provisions of sections 16 and 31 of the Act.

Programmes under Integrated Programme for Senior Citizens

471. SHRI TIRUCHI SIVA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the various programmes that have been funded under the Integrated Programme for Senior Citizens (IPSrC);

(b) the amount of funding that has been given for the establishment of old age homes during the years 2016-17, 2017-18, and 2018-19, year-wise; and

(c) State-wise split of distribution of funds for setting up of old age homes during the years 2016-17, 2017-18 and 2018-19?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA): (a) Various programmes which are being funded under the Scheme of Integrated Programme for senior citizens (IPSrC) are as under:

- (i) Maintenance of Senior Citizens' Homes/Senior Citizens' Homes for 50 elderly Women including those under Sansad Adarsh Gram Yojana (SAGY).
- (ii) Maintenance of Continuous Care Homes and Homes for senior citizens afflicted with Alzheimer's disease/Dementia.
- (iii) Mobile Medicare Unit for Senior Citizens.
- (iv) Physiotherapy Clinics for Senior Citizens.
- (v) Regional Resource and Training Centres.

(b) and (c) This Ministry implements a Central Sector Scheme of Integrated Programme for Senior Citizens (IPSr.C), under which financial assistance in the form of grant in aid is given to the Implementing Agencies for running and maintenance of, *inter alia*, Senior Citizens Homes (earlier old age homes) etc.

Under the Scheme, non-recurring grant is given to the implementing agencies for setting up/establishment of projects and recurring grant is given for running and maintenance of the projects as per cost norms of the Scheme.

Details of funds released to the old age homes, State wise, during 2016-17, 2017-18 and 2018-19 is given in Statement.

Statement

Name of Scheme: Integrated Programme for Senior Citizens (IPSr.C.)

(₹ in lakh)

State	2016-17		2017-18		2018-19	
	No. of OAH	Amount released (₹ in lakhs)	No. of OAH	Amount released (₹ in lakhs)	No. of OAH	Amount released (₹ in lakhs)
1	2	3	4	5	6	7
Andhra Pradesh	86	482.71	88	543.01	117	1011.45
Arunachal Pradesh	0	0	0	0	0	0
Assam	20	95.40	13	83.28	33	335.22
Bihar	02	10.60	01	8.42	04	20.84
Chhattisgarh	0	0	03	17.95	01	9.13
Delhi	01	7.49	01	8.21	0	0
Goa	0	0	0	0	0	0
Gujarat	01	1.24	02	8.48	04	20.53
Haryana	06	23.11	10	52.05	06	60.33

1	2	3	4	5	6	7
Himachal Pradesh	01	3.98	02	4.88	0	0
Jammu and Kashmir	0	0	0	0	0	0
Jharkhand	0	0	0	0	0	0
Karnataka	35	185.53	53	326.96	37	340.61
Kerala	06	24.40	04	23.01	06	49.85
Madhya Pradesh	04	11.19	07	28.29	12	93.05
Manipur	15	94.08	14	119.06	44	484.22
Maharashtra	24	90.13	36	206.10	49	499.90
Mizoram	0	0	0	0	0	0
Nagaland	0	0	03	17.43	01	18.90
Odisha	43	237.52	54	349.17	72	610.05
Punjab	01	2.42	02	5.36	03	11.70
Puducherry	0	0	0	0	01	1.80
Rajasthan	01	1.24	03	21.70	02	16.28
Tamil Nadu	78	497.70	73	529.91	53	933.67
Telangana	20	104.71	23	108.17	24	222.92
Tripura	03	14.07	04	25.58	03	25.65
Uttar Pradesh	12	62.73	12	81.09	11	93.29
Uttarakhand	07	39.85	03	13.31	05	55.15
West Bengal	30	147.69	26	141.03	24	218.22
Andaman and Nicobar Islands	0	0	0	0	0	0

1	2	3	4	5	6	7
Chandigarh	0	0	0	0	0	0
Dadra and Nagar Haveli	0	0	0	0	0	0
Daman and Diu	0	0	0	0	0	0
Lakshadweep	0	0	0	0	0	0
Meghalaya	0	0	0	0	0	0
Sikkim	0	0	0	0	0	0
TOTAL	396	2137.79	437	2722.45	512	5132.76

National action plan for drug demand reduction

472. SHRI PARTAP SINGH BAJWA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the list of vulnerable districts, the Ministry has focused its intervention programmes under the National Action Plan for Drug Demand Reduction 2018- 2023;

(b) the total amount of funds disbursed to organisations under the National Action Plan for Drug Demand Reduction; and

(c) whether the Manual of Minimum Standards has been developed by the Ministry on standardization and quality control of private de-addiction services and if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA): (a) The Ministry through the National Institute of Social Defence (NISD) has identified 127 vulnerable districts across the country for setting up Community Based Peer Led Intervention Centres (CPLIs).and Outreach and Drop in Centres (ODICs). The list of districts is given in Statement (*See below*).

(b) Total fund released under NAPDDR to State Governments and other implementing agencies since its formulation in the year 2018-19 and 2019-20 is as follows: